

**IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH: BANGALORE**

**BEFORE SHRI GEORGE GEORGE K., JUDICIAL MEMBER
AND
SHRI B.R. BASKARAN, ACCOUNTANT MEMBER**

ITA Nos.52 to 55/Bang/2021
Assessment Years : 2011-12 (Q1), 2011-12(Q2), 2011-12 (Q3) & 2011-12 (Q4)

M/s. Adarsh International Prop: Harish Kumar Choudhary No.109, Bhaskar Building D.S. Lane, Chickpet, Bangalore 560 053. PAN NO : ADMPK2957J	Vs.	ACIT (TDS) Circle-18(1) Bangalore
APPELLANT		RESPONDENT

Appellant by	:	N O N E
Respondent by	:	Smt. Nishi Padma, D.R.

Date of Hearing	:	20.10.2021
Date of Pronouncement	:	20.10.2021

ORDER

PER BENCH:

All these appeals are directed against the order passed by Ld. CIT(A)-9 and it relates to the assessment year 2011-12.

2. At the time of hearing, the assessee has filed a letter submitting that it is withdrawing all these appeals.
3. Ld. D.R. did not object to the same. Accordingly, we allow the assessee to withdraw all these appeals.

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4. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open court on 20th Oct, 2021

Sd/-
(B.R. Baskaran)
Accountant Member

Sd/-
(George George K.)
Judicial Member

Bangalore,
Dated 20th Oct, 2021.
VG/SPS

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar, ITAT, Bangalore.